

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.201 - **C.P. (IB)/254(AHM)2023**

With

ITEM No.202 - **IA/500(AHM)2024**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

SKYLEAD CHEMICALS LTD THROUGH ITS RP MR. TEJAS .....Applicant

K SHAH

VS

.....Respondent

MOLINA CHEMICALS PRIVATE LIMITED

**Order delivered on: 23/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Sumit Parikh, Adv.

For the Respondent :

**ORDER**

**C.P. (IB)/254(AHM)2023 & IA/500(AHM)2024**

Heard Learned Counsel for the applicant.

List for further consideration on 05.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**